

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 206/(MAH)/2017
CA No.


CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

NAME OF THE PARTIES: M/s. Nishkama Jagruti Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant S. S. S.	Advocate	

ORDER

C.S.P. No. 206/230-232/NCLT/MB/MAH/2017

1. The Learned Counsel for the Petitioner is present and has filed a Praecipe and stated that the other connected case in the name of "Pawerica Sale and Services Pvt. Ltd." has to be clubbed along with this C.S.P.; being connected Scheme Petition.
2. Adjourned to **17.04.2017**.m Registry is directed to take necessary steps to club/tag together the connected Petition.

Dated: **11.04.2017**

Sd/-
M.K. Shrawat
Member (Judicial)